

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4887
ANSWERED ON:27.04.2005
RECOVERY OF DUES
Adsul Shri Anandrao Vithoba

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Department of Posts hires coaches from the Indian railways for carriage of mails;
- (b) if so, whether the bills for haulage charges submitted by the Railways have been paid without scrutiny and verification;
- (c) if so, the number of cases which has come to the notice of the Government in which train services remained suspended and payment of that period made to Railways; and
- (d) the steps taken by the Government to recover the excess amount?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) Yes, Sir.
- (b) The bills for haulage charges submitted by Indian Railways are paid after due scrutiny and verification
- (c) One instance relating to excess payment of haulage charges by Assam Circle to the Railways for the period from 1-10-2002 to 31-03-2003 came to notice.
- (d) The excess payment of haulage charges has been recovered from the Railways from the next bill for the period from 1-4-2003 to 30-9-2003